

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Company Appeal No. 16/58,59/CLB/MB/2014**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: D.R. Sharma

V/s.

Roshan Lal Duneja & Ors.

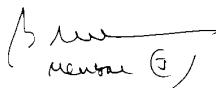
Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER  
None appeared & both parties.  
Let the matter on 21.11.16.

  
Member (J)